

OFFICE OF THE DISTRICT JUDGE, DEOGARH.

ORDER NO. 30 OF 2019

Dated 18th day of June, 2019

Consequent upon non joining of a Candidate vide Sl. No.10 of this office order No.25, dt.17.05.2019 to fill up the existing vacancies made in pursuance to Advertisement No.2 of 2018, dt.20.08.2018 in the cadre of Jr. Clerk -cum- Copyist the following candidates of the separate merit list prepared by the District Recruitment Committee, Deogarh for the S.C. category is newly appointed as Jr. Clerk-cum-Copyist subject to the result of W.P.(C) No.1273 of 2014, for smooth management of office work in exigency of public service and for inquest of administration.

1. **Sri Balaram Behera**, S/o.Basanta Behera, At/Po- Fulapada, PS-Banarpal, Via-Hindol, Dist-Angul, PIN-759022 is hereby appointed temporarily as Jr. Clerk-cum-Copyist in the Scale of Pay Rs.19,900/- to Rs.63,200/- under Level-4 of the pay matrix of 7th Pay Commission with usual allowances admissible from time to time as per Rules and posted as such in the Office of the Civil Judge (Jr. Divn.) -cum- S.D.J.M., Deogarh in the post lying vacant.

The appointment of aforementioned candidate shall be on probation for a period of two years from the date of their appointment as per Rule-8(1) of the Orissa District and Sub-ordinate Courts' Non-Judicial Staff Services (Method of Recruitment and Conditions of Service) Rules-2008 (Amended Rule-2010). The appointment are purely temporary in nature and can be terminated at any time without assigning any reason whatsoever. The candidate is required to produce a Medical Certificate of Fitness issued by a Registered Medical Practioner not below the rank of Asst. Surgeon in a Government Hospital and two character certificates issued by two separate Gazetted Officers. The candidate is further required

to furnish a declaration to the effect that he/she has one spouse living if married.

He is directed to join in the Office of the Civil Judge (Jr.Divn.) -cum- S.D.J.M., Deogarh on dt. 24.06.2019 at 10.30 A.M. positively, failing which the order of appointment shall stand cancelled.

No T.A. & D.A. shall be admissible.

Inform all concerned.

Sd/-
DISTRICT JUDGE, DEOGARH

Memo No 1032(7) dt 18-6-19

Copy forwarded to the person concerned/PIC
Accounts / Registrar Civil Courts Deogarh / S & JM - CJ (JD)
Deogarh / System Asst. E-Court Project Deogarh / NIC
Deogarh for information and necessary action.
Copy to Notice Board.

Registrars-679
Civil Courts Deogarh